

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 266 OF 2016 &
IA NO. 561 OF 2016**

Dated: 31st January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**PEL Power Ltd. ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Parichita Chowdhary

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Ms. Suparna Srivastava
Mr. Tushar Mathur for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **26.02.2019.**

**(S. D. Dubey)
Technical Member**
js/kt

**(Justice Manjula Chellur)
Chairperson**